THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (d) The Central Government does not give compensation to the States for plantation in new areas in place of the forest land destroyed during the development work in the States. However, the Central Government while according approvals under the Forest (Conservation) Act, 1980 for diversion of forest land for non-forest purposes stipulates conditions that the State Government shall realize funds for creation and maintenance of compensatory afforestation, execution of wildlife conservation plan and catchment area treatment plan and Net Present Value (NPV) of the diverted forest land from the user agency in whose favour forest land is diverted for non-forest purposes.

In compliance of the orders passed by the Hon'ble Supreme Court, funds realized from the user agencies in lieu of the forest land diverted in their favour are required to be transferred to the *ad-hoc* body of the Compensatory Afforestation Management and Planning Authority (CAMPA) constituted by the Hon'ble Supreme Court.

As on 30th June, 2011, an amount of Rs. 871.25 crores realized from the concerned user agencies by the State Government of Madhya Pradesh have been transferred to the *ad-hoc* CAMPA, out of which an amount of Rs. 104.21 crores has been released back to the State Government of Madhya Pradesh.

## Sighting of tigers outside protected area in Uttarakhand

- 636. SHRI TARUN VIJAY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether there are increasing instances of tigers being sighted outside the protected areas in Uttarakhand;
  - (b) if so, the steps Government propose to take in this regard;
- (c) whether the Ministry has received proposal from Uttarakhand Government to declare Nandhor as Wildlife Sanctuary;
  - (d) if so, when was the proposal received; and
  - (e) the time within which a decision can be expected in this matter?

THE MINISTRY OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) As per the findings of the recent all India tiger estimation (2010), tiger occupancy has mainly been reported in areas outside the Corbett Tiger Reserve in Uttarakhand. The State has been advised to include areas of Ramnagar, Terai West and Lansdowne Forest Divisions in the buffer/peripheral area of the Corbett Tiger Reserve.

(c) to (e) No, Sir. Questions do not arise.